

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

(33) C.P.(IB)-3502(MB)/2018

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI CHANDRA BHAN SINGH
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.09.2019**

NAME OF THE PARTIES: Transtec Overseas Pvt.Ltd.
V/s
Dheeraj Aviation Ground EquipmentsPvt.Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. The Learned Representatives for both the sides are present.
2. Respondent is directed to file Reply and serve a copy on the other side in advance. Petitioner, if deem fit directed to file Rejoinder before the next date of hearing.
3. By the consent the matter is adjourned to **06.11.2019**.

Sd/-

CHANDRA BHAN SINGH
Member (Technical)

26.09.2019
Jd

Sd/-

M.K. SHRAWAT
Member (Judicial)